

Transport Facility to Cabin Crew of Air India.

784. SHRI SATISH PRADHAN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether it is a fact that the cabin crew of Air India has been provided with pick up facility from their respective residences on selective basis;

(b) whether it is also a fact that in view of the non-availability of quarters, a large number of crew have taken accommodation in Northern suburbs of Mumbai, Navi Mumbai and Thane; and

(c) what action Government propose to take to provide transport or reimburse conveyance for such cabincrew ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Air India provides pick up facility to cabin crew from their residence within the approved pick-up areas.

(b) 179 cabin crew are staying in the Northern suburbs of Bombay and 3 in New Bombay which are not within the pick up area.

(c) Such of the crew members who reside outside the pick up area are reimbursed transportation charges to and from the airport. Air India is introducing extension of crew transport facilities upto Borivli on the western suburbs and

upto Mulund on the Eastern suburbs, for cabin crew during the period 8.00 P.M. to 6.00 A.M.

Developing Kanya Kumari as a Tourist Spot

785. SHRI S. AUSTIN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether there is any proposal under Government consideration to make Kanyakumari as a tourist spot by providing infrastructure facilities through Tourism Department.

(b) whether there is any proposal to have a major park, aquarium, boating in the sea and boat service from Kanyakumari to Kovalam by providing financial assistance to the Tamil Nadu Government ?

(c) if so, what are the details thereof; and

(d) if not, what are the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Kanya Kumari is one of the important tourist centres in the country and the Central Department of Tourism has extended financial assistance amounting to Rs. 89.64 lakhs for development of tourism infrastructure facilities at Kanya Kumari as per the details given below :—

| S.No. | Name of the project | Amount sanctioned (Rs. in lakhs) |
|-------|---|----------------------------------|
| 1 | 2 | 3 |
| 1. | Ferry launch for Kanya Kumari | 39.07 |
| 2. | Floodlighting at Vivekanand Rock Memorial, Kanya Kumari | 11.19 |
| 3. | Beautification of Beach at Kanya Kumari | 6.00 |
| 4. | Upgradation of TTDC Unit at Kanya Kumari | 10.00 |

| 1 | 2 | 3 |
|----|---|-------|
| 5. | Provision of A/C Unit at TTDC hotel at Kanya Kumari | 3.00 |
| 6. | Construction of 8 beach cottages at Kanya Kumari | 13.36 |
| 7. | Construction of Cafeteria at Kanya Kumari | 6.02 |
| | (b) No, Sir, | |
| | (c) Does not arise. | |
| | (d) No specific proposals have been received from the Government of Tamil Nadu. | |

Donation by Government to recognised Trade Unions in Public Sector

786. SHRI M.A. BABY : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state : (a) whether it is the policy of Government to give donation to recognised Trade Unions in Public Sector;

(b) if so, what are the criteria laid down for such donations;

(c) what are the names of the unions under the Ministry of Civil Aviation and Tourism that have received such donations; and

(d) what is the amount donated in each such case during the past three years ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b) There is no statutory provision under the Trade Unions Act, 1926 regarding giving donations to recognised Trade Unions in public sector.

(c) and (d) Air India have donated Rs. 10 lakhs to the welfare fund of Air India's Employees Guild. No other Public Sector Enterprise under this Ministry has given a donation to any of their Trade Unions.

Promotion of Tourism in Punjab

787. SHRI IQBAL SINGH : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state the details of the projects to be undertaken in Punjab for the promotion of tourism during the Eighth Five Year Plan period and the amount allocated for this purpose ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : No state-wise allocation of funds has been made for the Eighth Five Year-Plan, as the Central financial assistance is extended on the basis of specific proposals depending upon their merits, inter se priority and availability of funds. However, during the first year of the Eighth Five Year Plan, following projects have been sanctioned for the State of Punjab :—

| Projects | | Amount Sanctioned (Rs. in lakhs) |
|----------|------------------------------|-------------------------------------|
| 1 | 2 | 3 |
| 1. | Tourist Complex at Kiratpur | 21.73 |
| 2. | Tourist Complex at Mohali | 32.18 |
| 3. | Tourist Complex at Gurdaspur | 21.73 |
| 4. | Tourist Complex at Rajpura | 21.73 |
| 5. | Tourist Complex at Doraha | 16.61 |
| 6. | Tourist Complex at Jullundar | 21.85 |